

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 07.11.2019 (THURSDAY)**

**COURT III**  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 417- 418 of 2018	Kaynet Finance Ltd. & Anr. Vs. Verona Capital Ltd. & Anr.	Mahesh Agarwal	S. S. Purohit-R1 Indrajit Vania-R2

**After the above**

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragnath	S. Santanam Swaminadhan
2.	Comp. App. (AT) No. 182 of 2019	Thangam Metal Cans Pvt Ltd. & Anr. Vs. R.Srinivasan & Ors.  <b>With</b>	Shantanu Singh	Ravi Raghunath (R1), Ganesan (R2)
3.	Comp. App. (AT) No. 220 of 2019	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	Ravi Raghunath- R1&2

**11:30 AM**

**For Hearing**

4.	Comp. App. (AT) No. 101 of 2019	Venkatesh koravadi. Vs. Viney Kaushal & Ors.	Pramod Nair	Madhu N. Rao (R1-R3) George Pothan (R4-R9) Raghenth Basant (R5-R8)
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**12:00 Noon**

**For Hearing**

<b>5.</b>	Comp. App. (AT) No. 85 of 2019	Mahendra C. Shah Vs. Champak K. Mehta & Ors.	Diwakar R. Singh	Vipul Ganda- R1&2
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**02:00 PM**

**For Hearing**

<b>6.</b>	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
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**03:00 PM**

**For Admission (After Notice)**

<b>7.</b>	Comp. App. (AT) No. 226 of 2019	Super Royal Holidays India Pvt Ltd & Ors. Vs. Union of India.	Nanda Kumar Gupta	Abhijeet Acharya
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**For Hearing (Part Heard)**

<b>8.</b>	Comp. App. (AT) No. 35 of 2019	Bank of Baroda Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar
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**By Order**  
**-sd/-**

**Registrar**